

(VACATION BENCH)

For Petitioner(s) Mr. Jayant Bhushan, Sr.Adv.
Mr. D.P.Pande, Adv.
Mr. Meenesh Dubey, Adv.
Mr. Manish K.Bishnoi,Adv.

For Respondent(s) Mr. Ameet Siingh, Adv.
Mr. Praveen Swarup,Adv.

Mr.Vivek Vishnoi, Adv.
Mr. M.R. Shamshad, Adv.

UPON hearing counsel the Court made the following
O R D E R

Heard Mr. Jayant Bhushan, learned senior counsel appearing for the petitioner/applicant.

Interlocutory Application Nos. 3-4 of 2013 are dismissed as no direction can be issued in a matter which stands finally disposed of. The petitioner, however, is at liberty to take recourse to any other remedy in accordance with law if the same is available to him.

|(Neetu Khajuria)

|(Sneh Bala Mehra)

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|Sr.P.A.

|Court Master

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(Signed order is placed on the file.)